

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 1st of August, 2024

No. HC.V-55/2021/ 641 /Estt. ### Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) and Rule 7.(2) of "The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967", is pleased to promote and appoint **Shri Gandhi Ram Kathar, Assistant Registrar** of this Registry, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, on merit-cum-seniority basis, in the Pay Band of Rs. 30000-110000/- (P.B.-4) with Grade Pay of Rs. 15700/- per month, plus other admissible allowances under the Rules, vice Smt. Cham Chun Nahar Ahmed, retired w.e.f. 30-04-2024 upon reaching the age of superannuation.

Accordingly, Shri Gandhi Ram Kathar is to submit his joining report of his new assignment to the Establishment Section. Further, he shall be entitled to the pay and allowances of his promoted post with effect from the date of his joining.

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Dated 01-08-2024

Memo No.HC.V-55/2021/ 641^A /Estt.
Copy for information and necessary action to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Director, Directorate of Printing & Stationary, Bamunimaidam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam and send one copy to this Registry through email.
10. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
11. The Deputy Registrar....., Gauhati High Court, Guwahati.
12. The Assistant Registrar....., Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
15. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The Administrative Officer (Judicial,, Gauhati High Court, Guwahati.
18. The Court Officer-I/II, Gauhati High Court, Guwahati.
19. C.A. to Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
20. Shri Gandhi Ram Kathar, Assistant Registrar, Gauhati High Court, Guwahati.
21. Order file.

Ans
01-8-2024
REGISTRAR GENERAL

B.D.
01/08/2024

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 1st August, 2024

No. HC.V-113/2015/ 644 /Estt. ### The following employees of this Registry are hereby promoted and appointed as **Fax Operator** in the Principal Seat of the Gauhati High Court, Guwahati, on merit-cum-seniority basis, in the Pay Band of Rs. 14000-70000/- (P.B.-2) with Grade Pay of Rs. 5600/- per month, plus other allowances as admissible under the Rules, vice the vacancies mentioned against their names:

Sl. No.	Name & Designation	Vacancy against which appointed to
1.	Sri Bhairab Sarma, Photocopier Operator	Vice Sri Nava Kumar Das, Fax Operator promoted to the post of Judicial Assistant.
2.	Sri Debeswar Das, Photocopier Operator	Vice Sri Biswanath Sarkar, Fax Operator promoted to the post of Judicial Assistant.

Accordingly, the abovementioned employees are to submit their joining reports of their new assignment to the Establishment Section. Further, they shall be entitled to the pay and allowances of their promoted post with effect from the date(s) of their joining.

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

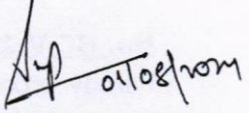
Memo No.HC.V-113/2015/ 644A /Estt.

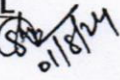
Dated 01-08-2024

Copy for information and necessary action to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
10. The Deputy Registrar....., Gauhati High Court, Guwahati.
11. The Assistant Registrar....., Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
15. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
18. The Court Officer-I/II, Gauhati High Court, Guwahati.
19. C.A. to Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
20. The employees concerned.
21. Order file.


REGISTRAR GENERAL


01/08/24